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generally not considered, a relaxation may be made in cases where the foreign collaborator agrrees to undertake a major share of the production for expoits. The general policy of not allowing foreign collaboration in trading activities may also be relaxed where such collaboration is exclusively aimed at augmenting the export sales. These relaxations are guided by the importance of the need for promoting Indian exports, particularly of non-traditional products.

ESTABLISHMENT OF FILM COUNCIL

•102 SHRI PRANAB KUMAR MUKHERJEE :

SHRI SHYAMLAL GUPTA: SHRI S.A. KHAJA MOHIDEEN:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

- (a) whethei Government have taken any decision about the establishment of a 'Film Council'; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI I.K. GUJRAL): (a) and (b) The proposal to set up a Film Council is und.r active consideration of Government and a final decision in the matter is likely to be taken shortly.

FILLING UP THE POST OF CENTRAL VIGI-LANCE COMMISSIONER

*103. SHRI YOGENDRA SHARMA: Will the PRIME MINISTER *be* pLased to state:

(a) whether it is a fact that the post of Central Vigilance Commissioner has been kept vacant for a long time;

- (b) if so, the reasons therefor;
- (c) whether it is also a fact that the work of ihe Central Vigilance Commission has got paralysed in the absence of thy Commissioner : and
- (d) if so, by when the post of the Commissioner will be filled up?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA): (a) to (d) post of Central Vigilance Commissioner fell vacant on 16th February, 1972 on Shri Subimal Dutt's appointment as India's Ambassador to Bangla Desh at short notice. The question of selecting a suitable successor has been under consideration since then and the appointment is expected to be made very soon. Matters awaiting the advice of the Central Vigilance Commissioner will be disposed of after the new incumbent joins the post.

DIFUSION O.« NEWSPAPER OWNERSHIP

◆104. SHRI SYED AHMAD: SHRI
D.P. SINGH: SHRI KOTA
PUNNAIAH: SHRI
KRISHAN KANT: SHRI
CHANDRA SHEKHAR: SHRI
BHUPESH GUPTA:
SHRI BALACHANDRA
MENON:
SHRI YOGENDRA SHARMA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to refer to reply to Starred Question No. 94 given in the Rajya Sabha on the 11th May, 1972 and state:

SHRI V.R. MOHAN:

(a) whether the group of Ministers h?ve since examined the proposals for diffusion of newspaper ownership and

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management of major newspaper and news agencies:

- (b) if so, the details thereof; and
- (c) if not, the reasons for the delay?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI I.K. GUJRAL): (a) Yes, Sir.

- (b) Proposals are under consideration.
- (c) Does not arise.

नक्सलपंथियों द्वारा की गई हत्याएं तथा डकेंतियां

*105. श्री ग्रोउम् प्रकाश त्यागी : नवा गृह मन्त्री यह बताने कि कृपा करेंगे कि:

- (क) नक्सलपंथियों द्वारा मई, 1972 तक प्रत्येक राज्य में कितनी-कितनी हत्याएं की गईं:
- (ख) उनके द्वारा धव तक बैंकों, रेलवे इत्यादि से कुल कितना धन लुटा गया है ;
- (ग) इस समय तक प्रत्येक राज्य में इस प्रकार के ग्रपराधों के लिये कितने-कितने नक्सल-पंथियों को गिरफ्तार किया गया है ; ग्रौर
- (ध) उनसे कितने मस्त्र तथा गोला बारूद बरामद हुए हैं ?

MURDERS, ROBBERIES COMMITTED BY NAXALITES

"105. SHRI O. P. TYAGI: Will the Minister of HOME AFFAIRS be pleased to

- (a) the number of murders by the Naxalites in each State till May, 1972;
- (b) the total amount of money looled by them from the banks, railways, so far;
- (c) the number of Naxalites arrested so far in each State for such offences; and
- (d) the quantity of arms and ammunitions recovered from them ?]
- t [] English translation

गृह मंत्रालय में राज्य मंत्री (श्री के० सी० पन्त): (क) से (घ) एक विवरण सदन के पटल पर रखा जाता है।

to Questions

विवरण

(क) मई, 1972 के झन्त तक हत्याओं, जिनके उग्रपियों भीर सम्बद्ध उप्रवादियों द्वारा किये जाने का संदेह है, की राज्य/संघ राज्य क्षेत्रवार संख्या के बारे में उपलब्ध सूचना इस प्रकार है :--

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शेष राज्यों/संघ राज्य क्षेत्र में ऐसी हत्याद्यों की कोई रिपोर्टनहीं की गई है।

(ख) से (घ) केरल सरकार द्वारा प्रेषित सूचना के अनुसार नक्सलपन्थियों और सम्बद्ध उग्रपन्थियों द्वारा बैंक प्रथवा रेलवे से कोई धन नहीं लुटा गया । राज्य में 164 नक्सलपन्थी/ सम्बद्ध उन्नपत्थी गिरफ्तार किये गये हैं भौर 14 बन्दकों , 7 रिवाल्वरें भीर गोला बारूद के 287 राउंड बरामद किये गये हैं। आन्ध्र प्रदेश सरकार ने मुचित किया है कि बैंकों से धन लूटने की कोई